

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 215
ANSWERED ON 02.02.2017

INTER-LINKING OF RIVERS

215. DR. BHOLA SINGH
SHRI GODSE HEMANT TUKARAM
SHRIMATI KOTHAPALLI GEETHA

COL. SONARAM CHOUDHARY
PROF. SAUGATA ROY

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the current status of inter-linking of rivers under the National Perspective Plan of the Government, river/State-wise, along with the expenditure estimated to be incurred in linking of each river including the details of committees constituted for the purpose with their findings and reports;
- (b) whether any suggestions/requests/ objections have been received from certain States in this regard and if so, the details thereof including the action taken thereon;
- (c) the quantum of funds allocated/ released/spent, if any, for the purpose so far, State/UT-wise;
- (d) whether the Government has conducted or plans to conduct any social impact and environmental assessment of the effect on the livelihood of the people living in those areas and likely to be affected due to the project, if so, the details thereof; and
- (e) the time by which each river linking is likely to be implemented/started/ completed along with the benefits likely to accrue therefrom?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(DR. SANJEEV KUMAR BALYAN)

(a) & (b) Under the National Perspective Plan (NPP) for water resources development through inter basin transfer of water prepared by this Ministry, NWDA has identified 30 links (16 under Peninsular Component & 14 under Himalayan Component) for preparation of Feasibility Reports (FRs). After survey and investigations, FRs of 14 links under Peninsular Component and 2 links in the Himalayan component have been prepared. Present status of Inter Basin Water Transfer Links, the States involved, name of rivers and status of Feasibility Reports/Detailed Project Report is given at **Annexure – I**.

Based on the concurrence of concerned states four priority links for preparation of Detailed Project Reports (DPRs) have been identified viz; Ken-Betwa link project Phase-I & II, Damanganga-Pinjal link, Par-Tapi-Narmada link and Mahanadi-Godavari link. The DPRs of Ken-Betwa Phase I & II, Daman-Ganga-Pinjal, Par-Tapi-Narmada have been prepared and shared with the respective States. The DPR of Ken-Betwa link project Phase-I has been accepted

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by the Advisory Committee of MoWR, RD & GR and its statutory clearances are at an advanced stage. The Techno-economic clearance of the DPR of Ken-Betwa Link Phase-I has been accorded in July, 2016 subject to environment, wildlife and forest clearances from MoEF & CC and clearance from Ministry of Tribal Affairs (MoTA). MoTA has accorded tribal clearance on 04.01.2017. Further, Finance Ministry has been requested on 10.12.2016 to consider funding pattern of 90% by the Central Government and 10% by the State Governments. The Ken-Betwa link project was declared as National Project in 2008. The project will benefit the drought prone areas of Bundelkhand region in Uttar Pradesh and Madhya Pradesh.

The initial cost of the Interlinking projects as estimated in preliminary studies at Pre-feasibility/Feasibility stage is Rs. 5.60 lakh crore at 2002 price level. The total expenditure likely to be incurred on ILR can only be known after completion of all individual DPRs. As per DPR, the estimated cost of Ken-Betwa Link Project Phase-I and Phase-II is about Rs. 18057.08 crores (2015-16 price level) and about Rs.2282.94 crores (2012-13 price level) respectively. The estimated cost of Damanganga-Pinjal link Project is about Rs. 3008 crores (2015-16 price level). The estimated cost of Par – Tapi – Narmada link project is Rs. 9279 Crore (at 2014-15 price level).

The details of objections raised by concerned State Governments for taking up FR/DPR of proposed ILR projects are given at **Annexure-II**.

In order to speed up the implementation of ILR Programme and to arrive at a consensus on the link proposals between the States, a ‘Special Committee for Interlinking of Rivers’, has been constituted by this Ministry in September, 2014. Eleven meetings of the Special Committee for ILR have been held so far, wherein State Irrigation/ Water Resources Ministers along with the Secretaries of various States attended the meetings. Further, in order to address various issues concerning the ILR Programme and to arrive at a consensus between the States, a “Task Force and various Sub- Committees for Interlinking of Rivers” have also been constituted.

(c) The implementation of any interlinking project is yet to be taken up. As such no project is in progress or complete. Thus no amount has been allocated/released/spent on the project so far for any ILR project.

(d) At the time of preparation of DPR of the individual river link projects, detailed Environmental Impact Assessment (EIA) studies as per Terms of Reference approved by Environmental Appraisal Committee (EAC) of the Ministry of Environment and Forests & CC are carried out. All environmental impacts and issues arising out of the EIA studies are duly addressed in Environmental Management Plan which forms a part of DPR.

Resettlement and Rehabilitation (R&R) Plan in respect of project affected persons is an integral part of the implementation of any ILR project and is included in the DPR.

(e) The implementation of the ILR program is dependent upon the consensus and co-operation of the concerned States. The target time for the completion of any project will depend upon the time required for the completion of the project as per DPR.

The implementation of NPP for Water Resources Development would create an additional irrigation potential of approximately 35 million hectare and generate about 34000 mega watts (MW) hydro power, apart from the incidental benefits of flood moderation, navigation, drinking and industrial water supply, fisheries, salinity and pollution control etc.

ANNEXURE-I

Annexure referred to in reply to part (a) & (b) of Unstarred Question No. 215 to be answered in Lok Sabha on 02.02.2017 regarding Inter-linking of Rivers.

Present Status Of Inter Basin Water Transfer Links

Sl. No	Name	Rivers	States concerned	Status
Peninsular Component				
1	Mahanadi (Manibhadra) - Godavari (Dowlaiswaram) link	Mahanadi & Godavari	Odisha, Maharashtra, Andhra Pradesh, Karnataka, & Chattisgarh	FR Completed
2	Godavari (Inchampalli) - Krishna (Pulichintala) link	Godavari & Krishna	-do-	FR Completed
3	Godavari (Inchampalli) - Krishna (Nagarjunasagar) link	Godavari & Krishna	Odisha, Maharashtra, Madhya Pradesh, Andhra Pradesh, Karnataka & Chattisgarh,	FR Completed
4	Godavari (Polavaram) - Krishna (Vijayawada) link	Godavari & Krishna	Odisha, Maharashtra, Andhra Pradesh, Karnataka, & Chattisgarh	FR Completed
5	Krishna (Almatti) – Pennar link	Krishna & Pennar	-do-	FR Completed
6	Krishna (Srisaillam) – Pennar link	Krishna & Pennar	-do-	FR Completed
7	Krishna (Nagarjunasagar) - Pennar (Somasila) link	Krishna & Pennar	Maharashtra, Andhra Pradesh & Karnataka,	FR Completed
8	Pennar (Somasila) - Cauvery (Grand Anicut) link	Pennar & Cauvery	Andhra Pradesh, Karnataka, Tamil Nadu, Kerala & Puducherry	FR Completed
9	Cauvery (Kattalai) - Vaigai -Gundar link	Cauvery, Vaigai & Gundar	Karnataka, Tamil Nadu, Kerala & Puducherry	FR Completed
10	Ken-Betwa link	Ken & Betwa	Uttar Pradesh & Madhya Pradesh	FR & DPR (Ph-I&II) Completed
11	Parbati -Kalisindh- Chambal link	Parbati, Kalisindh & Chambal	Madhya Pradesh, Rajasthan & Uttar Pradesh (UP requested to be consulted during consensus building)	FR Completed
12	Par-Tapi-Narmada link	Par, Tapi & Narmada	Maharashtra & Gujarat	FR & DPR Completed
13	Damanganga - Pinjal link	Damanganga & Pinjal	Maharashtra & Gujarat	FR & DPR Completed.
14	Bedti - Varda link	Bedti & Varda	Maharashtra, Andhra Pradesh & Karnataka	PFR Completed
15	Netravati – Hemavati link	Netravati & Hemavati	Karnataka, Tamil Nadu & Kerala	PFR Completed
16	Pamba - Achankovil - Vaippar link	Pamba, Achankovil & Vaippar	Kerala & Tamil Nadu,	FR Completed

Sl. No	Name	Rivers	States concerned	Status
Himalayan Component				
1.	Manas-Sankosh-Tista-Ganga (M-S-T-G) link	Manas-Sankosh-Tista-Ganga	Assam, West Bengal, Bihar & Bhutan	PFR Completed
2.	Kosi-Ghaghra link	Kosi & Ghaghra	Bihar , Uttar Pradesh & Nepal	PFR Completed
3.	Gandak-Ganga link	Gandak & Ganga	-do-	Draft FR completed (Indian portion)
4.	Ghaghra-Yamuna link	Ghaghra & Yamuna	-do-	FR completed (Indian portion)
5.	Sarda-Yamuna link	Sarda & Yamuna	Bihar, Uttar Pradesh, Haryana, Rajasthan, Uttarakhand & Nepal	FR completed (Indian portion)
6.	Yamuna-Rajasthan link	Yamuna & Sukri	Uttar Pradesh, Gujarat, Haryana & Rajasthan	Draft FR completed
7.	Rajasthan-Sabarmati link	Sabarmati	-do-	Draft FR completed
8.	Chunar-Sone Barrage link	Ganga & Sone	Bihar & Uttar Pradesh	Draft FR completed
9.	Sone Dam – Southern Tributaries of Ganga link	Sone & Badua	Bihar & Jharkhand	PFR Completed
10.	Ganga(Farakka)-Damodar-Subernarekha link	Ganga, Damodar & Subernarekha	West Bengal, Odisha & Jharkhand	Draft FR completed
11.	Subernarekha-Mahanadi link	Subernarekha & Mahanadi	West Bengal & Odisha	Draft FR Completed
12.	Kosi-Mechi link	Kosi & Mechi	Bihar , West Bengal & Nepal	PFR completed Entirely lies in Nepal
13.	Ganga (Farakka)-Sunderbans link	Ganga & Ichhamati	West Bengal	Draft FR completed
14.	Jogighopa-Tista-Farakka link (Alternative to M-S-T-G)	Manas, Tista & Ganga	-do-	(Alternative to M-S-T-G Link) dropped

- PFR- Pre-Feasibility Report
- FR- Feasibility Report;
- DPR- Detailed Project Report

ANNEXURE-II

Annexure referred to in reply to part (a) & (b) of Unstarred Question No. 215 to be answered in Lok Sabha on 02.02.2017 regarding Inter-linking of Rivers.

Link wise Details of objections raised by various State Governments

S.No.	Name of Link Project	Concerned States	Views/Observations
1	Pamba - Achankovil - Vaippar link	Tamil Nadu & Kerala	Kerala Assembly has passed a resolution against taking up of the Link Project (2003)
2	Parbati – Kalisindh – Chambal link	Madhya Pradesh & Rajasthan	Government of MP has prepared and submitted the DPRs of Mohanpura Multipurpose Project and Kundaliya dam as a major intra-State link project (important components of Parbati-Kalisindh-Chambal link) to CWC.
3	Mahanadi (Manibhadra) – Godavari link	Odisha, Maharashtra, AP, Karnataka, & Chattisgarh,	Govt. of Odisha is not agreeable to this link Project due to large submergence of Manibhadra dam/reservoir and to the water balance and quantum of water to be diverted.
4	Godavari (Inchampalli) -Krishna link Projects	Odisha, Maharashtra, MP, AP, Telangana, Karnataka, & Chattisgarh,	Govt. of Telangana is not agreeable to the water balance at Inchampalli dam site in Godavari basin.
5	Netravati – Hemavati link	Karnataka, TamilNadu & Kerala	Govt. of Karnataka intends to utilize Netravati water as per its own plan.